

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal no. 40 of 2014

Dated : 5th February, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Doddanavar Global Energy Pvt. Ltd.Appellant(s)

Versus

Bangalore Electricity Supply Co. Ltd.
& Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. Anantha Narayana M.G.
Mr. Basava Prabhu Patil

Counsel for the Respondent(s) : Ms. Swapna Seshadri for R.1 & R.2
Mr. Anand K. Ganesan for R.3

ORDER

At the request of the Learned Counsel for the parties, post the
matter for Admission on **26.2.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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